

### जाली विशेष धारक बांडों की बिक्री

8365. श्री शक्तिभाई पटेल :

श्री चिंतामणि जेना :

क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को जानकारी है कि भारत में तथा कुछ अन्य देशों में जाली विशेष धारक बांड छापे और बेचे जा रहे हैं; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ?

वित्त मन्त्री (श्री प्रणव मुखर्जी) : (क) और (ख) सरकार द्वारा की गई जांच से जाली विशेष धारक बांडों के अस्तित्व, परिचलन अथवा तरस्करी का कोई विशिष्ट उदाहरण नहीं मिला है।

### Implementation of Recommendation of Bhoothalingam Committee on Minimum Pension.

8366. SHRI SUBHASH YADAV  
SHRI M. RAMGOPAL  
REDDY

Will the Minister of FINANCE be please to state :

(a) whether it is a fact that the recommendations of the Bhoothalingam Committee on minimum pension have since been considered by Government;

(b) if not, what are the reasons for delay; and

(c) since when they are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO : (a) The present Government does not treat the Report of the Study Group on

Wages, Incomes & Prices as providing a basis for its policies on Wages and Incomes.

(b) and (c) In view of (a) above, the question does not arise.

### Assistance to Business Houses by Public Sector Financial Institutions

8367. SARI INDRAJIT GUPTA ; Will the Minister of FINANCE be pleased to state :

(a) whether some public sector financial institutions have recently been helping some business houses to acquire controlling interest in companies belonging to other houses, by selling shares held by them to interested brokers;

(b) if so, whether a new role in inter-corporate warfare has been assigned to the financial institutions; and

(c) Government's reaction to such public misconduct ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The term lending financial institutions acquire and sell shares of companies in the normal course of their operations. The decision to acquire or sell shares has to be taken on the basis of the best commercial judgement of the institution(s) and not by any other considerations.

(b) The role of the public financial institutions, as well defined and they function within the parameters.

(c) Does not arise.

### Incentives to Handicraft Producers

8368. SHRI JAI NARAIN ROAT : Will the Minister of COMMERCE be pleased to state :

(a) the production of handicraft products for the last five years;

(b) the incentives given to the handicrafts producers to raise their products;